

रास्ते में गाड़ी रोक कर उसकी जांच करना, मौके पर पहुंच कर गाड़ी की जांच और मजिस्ट्रेट द्वारा जांच ।-

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) 27.

(b) 2,264 passengers were detected and an amount of Rs. 4,989 was realised as fine in addition to fare.

(c) Various types of special checks viz. Cross country checks, Spot checks and magisterial checks are being conducted to check ticketless travel in addition to regular programme of checking by Travelling Ticket Examiners.]

SWAMINATHAN COMMITTEE REPORT

101. { SHRI B. C. PATTANAYAK :
SHRI M. C. SHAH :
SHRI B. K. MAHANTI :

Will the Minister of COMMERCE be pleased to state :

(a) whether the Swaminathan Committee on the decline in Textile Industry has submitted its report; and

(b) if so, what are the main recommendations thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI) : (a) and (b) No such committee has been appointed.

REMOVAL OF GUDUR FROM SOUTH CENTRAL ZONE

102. SHRIMATI C. AMMANNA RAJA: Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are contemplating to remove Gudur from the proposed South Central Zone; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Yes.

(b) Gudur is the junction from which South-bound traffic has to be routed either

via Gudur-Gummidipundi or via Gudur-Renigunta depending upon day-to-day operational conditions on the residual Southern Railway. Therefore, the Gudur-Gummidipundi section has to be with the residual Southern Railway.

POWERLOOMS

103. SHRI A. D. MANI : Will the Minister of COMMERCE be pleased to state :

(a) whether there is any proposal under Government's consideration to set up 500 powerlooms in Delhi during the Fourth Five Year Plan; and

(b) if so, what are the details of the scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI) : (a) and (b) In pursuance of the recommendations of the Powerloom Enquiry Committee set up under the Chairmanship of Shri Asoka Mehta it has been decided to permit installation of one lakh powerlooms in the country during the Fourth Five Year Plan period. The Union territory of Delhi has been allotted 500 powerlooms. The procedure for allotting these powerlooms to different parties, organisations and co-operative societies is being worked out by the Delhi Administration in consultation with the Textile Commissioner.

U.S. LOAN FOR SURVEY OF MINERAL DEPOSITS

104. SHRI A. D. MANI : Will the Minister of MINES AND METALS be pleased to state :

(a) whether a United States loan of Rs. 1.7 crores has been obtained for a survey of mineral deposits in the country; and

(b) if so, what are the areas which are to be surveyed ?

THE MINISTER OF MINES AND METALS (SHRI S. K. DEY) : (a) An agreement was signed with the U.S. AID on 25-5-66 for a loan of 3.5 million dollars. This loan is intended to finance the foreign exchange cost of airborne surveys of certain mineralised zones in the country.

(b) The following areas are proposed to be covered by airborne surveys :

1. Aravalli Region.